

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.329
IB-2236(ND)/2019

IN THE MATTER OF:

M/s. Sudhir Kumar

Vs.

M/s. AIMS RG Angel Promoters Pvt Ltd

.....Petitioner

.....Respondents

SECTION

Under Section 7 of IBC, 2016

Order delivered on 30.09.2019

CORAM:

**JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)**

**Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

: Adv. Mr. Ritesh Khare

For the Respondent/Corporate Debtor

**: Adv. Mr. Achint Singh Gyani & Mr. Amit Aggarwal,
Adv.**

ORDER

Ld. Counsel for the respondent /CD has put in appearance and claims that he has done e-filing of the reply and would be serving a hard copy of the same to the petitioner in the Court today. List for arguments on n23.10.2019.

-Sd-

**(Sumita Purkayastha)
MEMBER (TECHNICAL)**

-Sd-

**(Rajesh Dayal Khare)
MEMBER (JUDICIAL)**